

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-87/2013(Pt.)/10596 /A

From :- Shri Chatra Bhukhan Gogoi,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
District & Sessions Judge,
Jorhat.

Dated Guwahati the 5th October, 2024.

Sub: **Casual leave.**

Ref:- Letter No. JJA/10145A/2024 dated 23.10.2024.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **casual leave on 23.10.2024**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office, during your absence.

Yours faithfully,

Sd/-

REGISTRAR(VIGILANCE)

Memo No.HC.VII-87/2013(Pt.)/10597 /A, dated 5.11.24

Copy to :

✓ The Project Manager, Gauhati High Court.

Ch 5/11/2024
REGISTRAR(VIGILANCE)
Ch